

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5177
ANSWERED ON:08.05.2012
DEPLOYMENT IN NAXAL AREAS
Yadav Shri Om Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal regarding deployment of additional para-military force for naxal affected areas in Jharkhand;
- (b) if so, the details thereof and the reaction of the Union Government thereto;
- (c) whether the families of the deceased para-military personnel killed during the operations against naxalism in the State had received the compensation; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): The Government of India keeps the situation in all the Left Wing Extremism affected States, including Jharkhand, under constant review and as per the requirement projected by the affected States and the availability of force, the Central Armed Police Force Battalions are inducted in these States to assist state police forces in anti-naxal operations. At present, 16 battalions of CAPFs have been deployed in Jharkhand.
- (c) to (d): An ex-gratia compensation of Rs. 15 lakhs is paid to the next of kin of personnel of Central Armed Police Force killed in action. Besides, the Central Government, under the Security Related Expenditure Scheme grants ex-gratia payment of Rs. 3 lakhs to the family of security personnel killed due to naxal attacks. The State Governments also have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.